

-1-

# HP State Pollution Control Board,

Below BCS, Phase-III, New Shimla

No. PCB-OA No. 61/2021- 6655

Dated: 26.8.2021

From: Member Secretary

To

✓ The Registrar General  
Hon'ble National Green Tribunal  
Faridkot, Copernicus Marg, New Delhi-110001

**Subject: Inspection report in compliance to the Hon'ble NGT's order dated 09.07.2021, passed in O.A. No. 61/2021, titled as Abhishek Katara Vs. State of H.P. & Ors., pending before the Hon'ble NGT.**

Sir,

Kindly refer to order dated 09.07.2021, passed by the Hon'ble National Green Tribunal in the aforementioned matter related to construction of retail petrol pump at Khasra No. 426/1, Chhota Shimla, Mohal Kasumpti Tehsil & District Shimla H.P., wherein following directions had been passed:-

*".....6. Having regard to violations in the height of the plinth beyond the permissible limit, accountability of the project proponent as well as the authorities permitting such violations has to be fixed. Further, laid down siting norms are required to be strictly enforced. The State PCB may verify this aspect before the next date. Let the project proponent show cause why it should not be held accountable by way of compensation or otherwise for such violations. The project proponent may file its response, if any, within one month with an advance copy to the concerned parties...."*

In this connection, it is submitted that in compliance to the afore-cited Hon'ble NGT's order dated 09.07.2021, the site in question (petrol pump) was inspected on 04.08.2021 by the officials of HPSPCB Regional Office, Shimla in association with representative(s) from Revenue Department, Town & Country Planning Department and Municipal Corporation, Shimla. The Inspection Report has been received from the Regional Officer, HPSPCB Shimla, on 18.08.2021 and the same is annexed as **Annexure R-8/1**.

Copy of Inspection Report at **Annexure R-8/1** may kindly be taken/placed on record please.

Yours faithfully,

  
(Apoorv Devgan, IAS)  
Member Secretary  
HPSPCB, Shimla

7

	<b>H.P. STATE POLLUTION CONTROL BOARD</b> REGIONAL OFFICE, "HIM PARIVESH", PHASE - III, NEW SHIMLA -9 Phone No. - 0177-2673274	
---	--	---

No. PCB/ROS/O.A. No. 61/2021(Abhishek Katara)/2021- 769

Dated: 18.08.2021

To

✓ The Member Secretary,  
 H.P. State Pollution Control Board,  
 Phase-III, New Shimla, 171009.

**Subject:- Inspection Report regarding Hon'ble NGT's order dated 09.07.2021, passed in O.A. No. 61/2021, titled as Abhishek Katara Vs. State of H.P. & Ors., pending before the Hon'ble NGT.**

Sir,

It is submitted that this office was conveyed orders of Hon'ble NGT dated 09.07.2021 through HPSPCB HO office letter No. PCB-OA No. 61/2021-3922 dated 13.07.2021 vide which this office was asked to inspect the site and verify the siting norms as laid down by the CPCB w.r.t. proposed petrol pump.

In compliance to orders dated 09.07.2021, site in question was inspected by this office on 04.08.2021 in association with representative from Revenue Department, Town & Country Planning Department and Municipal Corporation Shimla (Copy of attendance sheet is attached as **Annexure-I**). It was observed during the inspection that dispensing unit has not been installed yet and only bolts for canopy have been mounted on site. Further, location of fill point and vent pipe is also not fixed yet.

The coordinates of proposed site for filling point are as follows:

31° 04'34.29" N

77°10'56.125" E

On the north side of the filling station, there are Government offices located at a distance of more than 100 mtrs. On the south side, there is empty land. On the west of the proposed location there is empty valley and on the east side, there is NH-05 and residential houses. As per report received from Revenue Department, nearest residential house to the proposed site is of Sh. Ishwar Chander, S/o Smt. Parameshwari and its distance from proposed site is approx. 50 mtrs. (Copy of Report from Revenue Department is annexed as **Annexure-II**). However, as per actual measurements done at the site on the day of the inspection, the distance of nearest house from proposed dispensing unit is 49.5 mtrs. There is no notified residential area in the vicinity of site in question. Further, as per report received from TCP department, at present the land use in the vicinity to the site in question is residential, commercial, public, semi public and recreational (Copy of report from TCP department is annexed as **Annexure-III**).

In addition to this, the distance of proposed dispensing unit from nearest hospital i.e. Tenzin Hospital, Panthaghati is approx. 500 mtrs and nearest school i.e. Saraswati Vidya Mandir Sr. Sec. School Vikas Nagar is approx. 700 mtrs as per report submitted by Revenue Department.

Central Pollution Control Board (CPCB) issued guidelines on 07.01.2020 for setting up of new Petrol Pumps in compliance to orders of Hon'ble NGT dated 18.01.2019 in O.A. No. 86/2019, titled Gyanprakash@ Pappu Singh vs GOI & ors vide which siting criteria for new retail outlets was established. As per siting criteria, *"New Retail Outlets shall not be located within a radial distance of 50 meters from schools, hospitals (10 beds and above) and residential areas designated as per local laws. In case of constraints in providing 50 meters distance, the retail outlet shall implement additional safety measures as prescribed by PESO. In no case the distance between new retail outlet from schools, hospitals (10 beds and above) and residential areas designated as per local laws shall be less than 30 meters."*

It is pertinent to mention here that as per revised categorization of industrial units by HPSPCB based on their pollution index score issued vide HPSPCB office order no. 25783-25805 dated 24.02.2021, **"Fuel Dispensing only without Automobile Servicing, Repairing and Painting (Petrol Pumps)"** have been kept under 'white' category of industrial units and are exempted from obtaining Consent to Establish and Consent to Operate from the State Board (Copy of guidelines is attached as **Annexure-IV**). However, HPSPCB has issued directions to the unit vide its letter no. 2394 dated 21.12.2020 and letter no. 706 dated 06.08.2021 to comply with the guidelines of CPCB (Copy of letters are attached as **Annexure-V**).

The project proponent vide its reply dated 31.12.2020 and 07.08.2021 has agreed to comply with the guidelines of CPCB and has proposed to shift the dispensing unit 1 mtrs behind from current location where bolts for canopy have been mounted to maintain the distance of 50 mtrs. from nearest house as per guidelines of CPCB. He has further submitted that location of fill point and vent pipes are not fixed and it will be ensured that these are installed at a distance of approx. 60-70 mtrs. from the nearest existing residence. He has also submitted that he will implement the additional safety measures as prescribed by PESO (Petroleum & Explosive Safety Organization) as per guidelines of CPCB. (Copy of letters is attached as **Annexure-VI**)

The above report is submitted for kind information please.

Yours faithfully,



**(Er. Lalit Thakur)**

Environmental Engineer,  
H.P.PCB, R.O. Shimla.

-4-

## हिमाचल प्रदेश सरकार

ATTENDANCE SHEET

Joint inspection w.r.t. O.A. No. 61/2021 titled as Abhishek Katara Vs. state of H.P. & Ors. pending before Hon'ble National Green Tribunal and order passed by Hon'ble National Green Tribunal on dated 10-03-2021.

Sr. No.	Name & Designation	Department	Contact No.	Email ID	Signature
1.	Kapil Kumar JE	A.P. Branch M.C Shimla	94183 23750	Kapil Kumar gpt54e gmail.com	
2.	Dharmendra Kumar Junior Engineer	AP Branch M.C Shimla	70184 06196	Dishu Shaker shaker50 gmail.com	
3.	Chetan Sharma	P.O Dwivedi Tower Phase 2/14 SP	94180 88730	—	
4.	Sunil Kumar	Perenna Patwari	98051 49965	—	
5.					
6.					
7.					
8.					
9.					
10.					
11.					
12.					
13.					
14.					
15.					

आज दिनांक 4-8-2021 को प्रवाल इलुमती जुगा  
में पोलेशन बोर्ड हि.प्र. के प्रश्न की अनुपालना के  
संख्या PCB/201/04/No/6/2021-678-8

में संयुक्त निरीक्षण में शाल्व्य कागजात के साथ उपस्थित  
हुआ जिनके Environmental engineer HPSEB, J. e mcski  
TCP थिंगला के कर्मचारी तथा नवनिर्मित पेट्रोल पम्प के  
मालिक कोक पर मौजूद थे।

उक्त पेट्रोल पम्प से नजदीकी अस्पताल नंदिन  
की दूरी लगभग 500 मी. है तथा नजदीकी स्कूल  
सरस्वती विद्या भवन की दूरी लगभग 700 मी. है  
तथा नजदीकी रिहायशी स्थान का की मलमयित  
इश्कनगर पुत्र परमेश्वरी के नाम की दूरी लगभग  
50 मी है रिपोर्ट लेख के अंत में है

  
4-8-2021  
बटवारा वृत्त कोटा जिल्ला  
संयुक्त निरीक्षण (अधीन)

65/  
4/8/21

Misc Petrol Pump Newfile

7/8/21

**TOWN AND COUNTRY PLANNING DEPARTMENT  
HIMACHAL PRADESH**

No. HIM/TCP (S)PJT/D.P. Shimla/2020/- 589

Dated:- 17-08-2021

To

✓ The Environment Engineer,  
H.P. State Pollution Control Board,  
Shimla.

**Subject:** Regarding Hon'ble NGT order dated 09.07.2021 passed in OA. No. 61/2021 titled as Abhishek Katara Vs State of H.P. & Ors. pending before the Hon'ble NGT-regarding.

**Reference:-** Your office letter No. PCB/ROS/OA/61/2021 707 dated 07.08.2021.

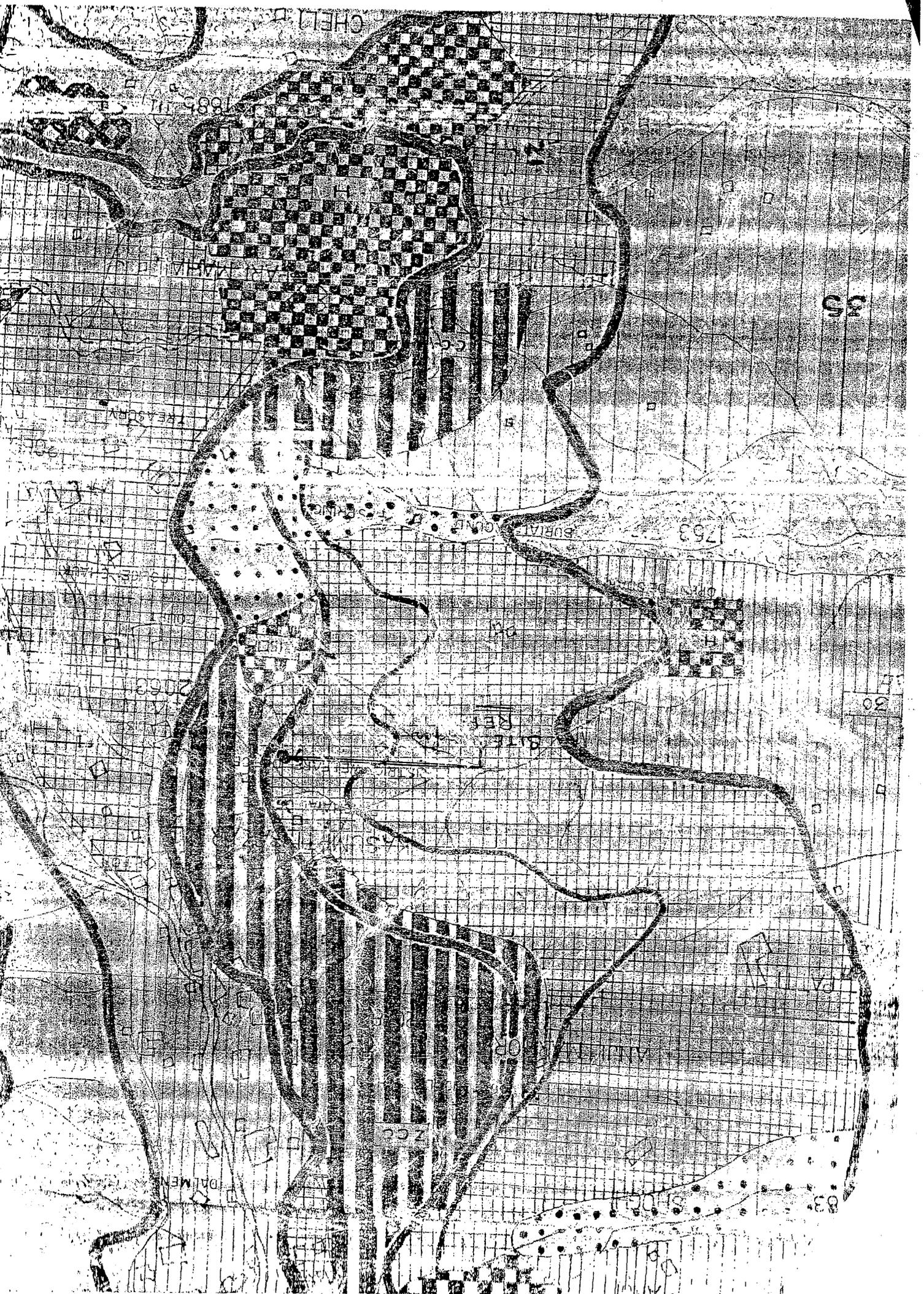
Sir,

This is with reference to your office letter under reference on the subject cited above. The desired information had already been provided vide this office letter No. HIM/TCP(S)/PJT/D.P.Shimla/2020-490 dated 03.08.2021 alongwith relevant map portion of Interim Development Plan, Shimla. It is relevant to point out here that Interim Development Plan was prepared and notified in the year 1979 wherein various land uses were earmarked within the boundary of Shimla Planning Area. The site in question abuts with the Shimla Bye Pass Road i.e. Khallini- Dhalli Road, situated at Mohal Kasumpti opposite to City Auto Zone. The location of the site falls in the residential use earmarked in the land use map appended to the Interim Development Plan, Shimla notified in the year 1979. However, after careful perusal of the said map it is revealed that at present the land uses in the vicinity to the site in question, are residential, commercial, public & semi-public and recreational use. The copy of land use map appended to the I.D.P. Shimla is enclosed herewith for your ready reference.

It is further submitted that presently the existing operating uses around the proposed petrol pump site are commercial, residential/mixed uses and Government Offices as also witnessed during the joint site inspection conducted on 04.08.2021.

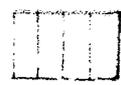
This is for your information and further necessary action, please.

  
 Joint Town Planning Officer,  
 Shimla.



# LEGEND

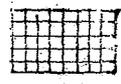
## RESIDENTIAL



LOW DENSITY (50 TO 60 PERSONS PER ACRE)



MEDIUM DENSITY (75 PERSONS PER ACRE)



HIGH DENSITY (100 TO 150 PERSONS PER ACRE)

T C TOURIST RESIDENTIAL COMPLEX



## COMMERCIAL

GENERAL BUSINESS & COMMERCIAL CENTRE

Z C ZONAL CENTRE

CC COMMUNITY CENTRE

PCW PARKING CUM COMMERCIAL WAREHOUSING

# RECREATIONAL ZONES & OPEN SPACES

EXTENSIVE ORGANISED RECREATIONAL ZONES

NATURAL WOODLANDS & FORESTS

MISCELLANEOUS OPEN AIR SERVICES

DG DHOBI GHAT

CM CREMATION GROUND & CEMETRY

# TRAFFIC & TRANSPORTATION

RAILWAY & RAILWAY YARD

ROAD TRANSPORT FACILITIES

BT BUS TERMINAL

TT TRUCK TERMINAL

P EXTENSIVE PARKING AREA

T.C TRANSPORT COMPLEX / WORKSHOP

NATIONAL HIGHWAY 60' R/W (WITH IN THE URBAN AREA)

STATE HIGHWAY & ARTERIAL ROADS 60' R/W (WITH IN THE URBAN AREA)

ZONAL ROADS 40' R/W, 30' R/W

MINOR ZONAL ROADS 16' R/W

# INDUSTRIAL

SI SERVICE INDUSTRIES

LM LIGHT MANUFACTURING

# GOVERNMENTAL

GOVERNMENT OFFICES

DEFENCE ESTABLISHMENT

# PUBLIC & SEMIPUBLIC FACILITIES

EDUCATIONAL HEALTH & RESEARCH INSTITUTIONS

HS HIGHER SECONDARY SCHOOL P S POLICE SERVICES DEPARTMENT

C POST GRADUATE COLLEGE / COLLEGE

H HOSPITAL

MC MULTIPURPOSE CULTURAL COMPLEX

RESEARCH / INVESTIGATION

MCP MILK CHILLING PLANT

VH VETERINARY HOSPITAL



## HP State Pollution Control Board

HIM Parivesh Bhawan, Phase-III, Below BCS, New Shimla-09  
Phone No. 0177-2673766, 2673020 FAX-0177-2673018

### OFFICE ORDER

Whereas, Central Pollution Control Board (CPCB), Delhi vide order No B- 29012/ESS(CPA)/2015-16, dtd. 07.03.2016 had issued a direction under section 18(I) (b) of Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981 to all the State Pollution Control Board's & Pollution Control Committees (PCCs) to adopt the revised criteria of categorization of industrial sectors as done by CPCB and follow an uniform pattern for classification of industries under Red/ Green/ Orange/White category, which is mandatory and binding upon State Pollution Control Board.

And whereas the above stated directions for revised criteria of categorization of industrial sectors as done by CPCB were adopted by the State Board in its 74<sup>th</sup> Board meeting held on 2-05-2016.

And whereas subsequent directions were again received from Central Pollution Control Board (CPCB), Delhi on 30-04-2020 for adoption of newly categorized sectors along with consideration of few existing sector into non industrial operations. The directions included that addition of any new or left over industrial sectors and their categorization which is not listed in the categorization done by CPCB, shall be done by a committee at the level of concerned SPCB/PCCs in accordance with the revised criteria and guidelines of CPCB. In compliance to above directions, *a committee was constituted by the State Board on 12-06-2020, to harmonize the classification of industrial sectors into Red, Orange, Green and White Category of industry along with inclusion of any let out industrial sector in accordance with the revised criteria and guidelines of CPCB.*

And whereas, pursuant to the directions of CPCB, the committee has submitted its report on 4-07-2020 including the details of list of industrial sector classification under Red/ Green/ Orange/White category as per the revised *criteria and guidelines of CPCB.*

And whereas, before final consolidation of the draft regulation document, the same was published in newspapers and was also made available in the public domain i.e. website of the State Board for 15 days to all the stakeholders to furnish any objection/suggestions/comments. Accordingly suggestions from M/s Reliance Projects & Property Management Services Limited and Sh. Shailesh Aggarwal, J.B. Conductors and Cables, Nalagarh were received and dully considered as per CPCB directions on the basis of Pollution Index Score.

Now, therefore after careful consideration, the State Pollution Control Board, Himachal Pradesh hereby notifies the following in respect of revised categorization of industrial units;

- i. The list of Industrial units/sectors classified as **Table-I Red** (86 nos.), **Table-II Orange** (107 nos.), **Table-III Green** (69 nos.) and **Table-IV White** (137 nos.) of categories is annexed. Further addition of any new or left over industrial sectors, units process which are not enlisted in this revised list of Red, Orange, Green and White categories shall be done following the revised criteria/ guideline of CPCB;
- ii. The list of industrial units under White category are hereby exempted from obtaining Consent to Establish and Consent to Operate from the State Board;
- iii. The industrial units now as per the revised classification under Red, Orange and Green categories are required to obtain Consent to Establish and Consent to Operate from this Board under Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981.

This order supersedes all earlier orders issued in this regard with immediate effect.

Encl: List of revised classification of industrial units (17 pages)

(By Order)  
Hon'ble Chairman,  
HPSPCB  
Approved vide NN-129

No. PCB/Consent Branch/Review Meeting NOCs/2020-25783-25805 Dated: 24/2/20  
Copy forwarded to following for information and necessary action:

1. The Pr. Secretary, Environment Science & Technology, Govt. of H.P.
2. The PS to the Hon'ble Chairperson HPSPCB, Shimla.
3. The Senior Environmental Engineer HPSPCB, HQ, Baddi, Dharamshala and Chamba
4. The Pr. Scientific Officer/Sr. Scientific Officer/Scientific Officer Shimla, Parwanoo, Poanta Sahib, Dharamshala and Sundernagar.
5. The Environmental Engineers, Regional Office, HPSPCB, Una and Shimla.
6. The Assistant Environmental Engineer, HPSPCB, Rampur/Bilaspur/Paonta Sahib/Kullu/Parwanoo.
7. The Sr. Law Officer/Joint Controller (F&A)/Assistant Controller (F&A), HPSPCB, Shimla HQ.
8. The System Manager (IT), HPSPCB, Shimla to upload this office order on the website of the State Board for information of all concerned and general public.
9. The SO (Mass Awareness), HPSPCB, Shimla with a request to give wide publicity to this Office Order of the State Board through newspapers/media/various associations for information of all concerned.
10. The Chairman, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032 for kind information with reference to the directions of CPCB.

  
24/2/20  
Dr. Nipun Jindal (IAS)  
Member Secretary  
HPSPCB

**Table-IV** **List of White Category of Sector**

S.NO	INDUSTRY SECTOR
1	Assembly of air coolers /conditioners , repairing and servicing
2	Assembly of bicycles ,baby carriages and other small non motorizing vehicles
3	Bailing (hydraulic press) of waste papers
4	Bio fertilizer and bio-pesticides without using inorganic chemicals
5	Biscuits trays etc from rolled PVC sheet (using automatic vacuum forming machines)
6	Blending and packing of tea
7	Block making of printing without foundry (excluding wooden blocking)
8	Chalk making from plaster of Paris ( only casting without boilers etc. ( sun drying / electrical oven)
9	Compressed oxygen gas from crude liquid oxygen ( without use of any solvents and by maintaining pressure & temperature only for separation of other gases)
10	Cotton and woolen hosiers making ( Dry process only without any dyeing / washing operation)
11	Diesel pump repairing and servicing (complete mechanical dry process)
12	Electric lamp ( bulb) and CFL manufacturing by assembling only
13	Electrical and electronic item assembling (completely dry process)
14	Engineering and fabrication units (dry process without any heat treatment / metal surface finishing operations / painting)
15	Flavoured betel nuts production/ grinding (completely dry mechanical operations)
16	Fly ash bricks/ block manufacturing
17	Fountain pen manufacturing by assembling only
18	Glass ampules and vials making from glass tubes
19	Glass putty and sealant ( by mixing with machine only)
20	Ground nut decorticating
21	Handloom/ carpet weaving ( without dyeing and bleaching operation)
22	Leather cutting and stitching (more than 10 machine and using motor)
23	Manufacturing of coir items from coconut husks

24	Manufacturing of metal caps containers etc
25	Manufacturing of shoe brush and wire brush
26	Medical oxygen
27	Organic and inorganic nutrients ( by physical mixing)
28	Organic manure (manual mixing)
29	Packing of powdered milk
30	Paper pins and u clips
31	Repairing of electric motors and generators (dry mechanical process)
32	Rope (plastic and cotton)
33	Scientific and mathematical instrument manufacturing
34	Solar module non conventional energy apparatus manufacturing unit
35	Solar power generation through solar photovoltaic cell, wind power and mini hydel power (less than 1 MW)
36	Surgical and medical products assembling only (not involving effluent / emission generating processes)
37	Aggarbatti and cosmetic products manufactured by blending (Dry Process)
38	All types of toys & Doll making electrical without wet process.
39	Almirah, Grill Manufacturing (Dry Mechanical Process) without spray painting
40	Aluminium, Stainless Steel, Brass Vessel marking units having only process, spinning without use of buffing, polishing and pickling, washing, Hot/Cold rolling annealing furnace and anodizing processes
41	Assembling of Door closer and Rings
42	Assembly of air coolers/conditioners repairing and servicing
43	Assembly of Computer, Computer peripherals and Computer Software
44	Atta Chakki and Millet grinding

45	Audio, Video and consumer electronic equipment assembly only
46	Automobile Body building without wet process
47	Automobile Repair Workshop. (without any wet process)
48	Beauty Parlour
49	Bee keeping
50	Belt Fastner units without wet process
51	Bindi making units
52	Bio-gas
53	Biscuits, Pastries, Cakes, Confectionery, Bread, Bakery upto 100 kg/day
54	Black Smithy Shop
55	Printing, Offset Printing
56	Book Binding
57	Brush making units with fibre/plastic wire
58	Candle manufacture
59	Carpentry & furniture units without Seasoning without electrical motor
60	Carpet weaving
61	Chewing Tobacco packing
62	Coated electrode manufacturing
63	Cotton Belts and Tapes/Cotton Niwar etc.
64	Cotton cloth Knitting
65	Cotton quilt and mattresses making
66	Cotton socks-knitting
67	Crown cork making units
68	Dairy farming (Rural Area focal points periphery of 1/2 K.M)
69	Industries having Diesel Generator sets up to 15 KVA

70	DPC coating of copper and aluminium were without any wet process
71	Drawing, Surveying and Scientific instrument making with no wet process
72	Dry Grinding of spices
73	Electrical Switches, accessories making and Panel Board without wet process
74	Electrical/electronics testing and measuring instruments without wet process
75	Electronic Components without use of chemicals
76	Embroidery
77	Fabrication units connected with animal drawn vehicles, trailers without any heat treatment, furnace use i.e. with no emissions.
78	Finished leather goods, conversion of finished without wet process.
79	Fish Ponds
80	Floor Polish, Nail Polish, Tooth Powder, Hair Oil, Shampoo and Tooth Paste with blending only
81	Fuel Dispensing only (without Automobile servicing, repairing and painting.
82	Garments manufacturing without wet process.
83	General Wire Industries like wire drawing, barbed wire, Chain links, making units without wet process.
84	Gold/Silver smithy shops with no water or chemical use.
85	Green House/Floriculture under Mechanized process under controlled temperature.
86	Hand Tools without casting.
87	Handicraft.
88	Handlooms without wet process
89	Household appliances and kitchen equipment, without wet process.
90	Jobbing and machining
91	Knitting cloth/Fabrics (Small Scale) Dry process.
92	Lathe and Welding sets (only electrical) without casting.
93	Manufacture of Cement Blocks/Jallies etc.
94	Manufacture of Steel trunks/boxes/drums/Shutters

95	Marketing/Industrial Consultancy/Advertising Agencies
96	Mechanical clock/watches etc.
97	Light Engineering & fabrication units without spray painting (Dry process only)
98	Mfg. of Transformers without poly chlorinated Hydrocarbon
99	Mosaic tiles, cement pipes. Spun pipes manufacturing units
100	Motor and Pump Making without foundry and wet process
101	Mushroom cultivation under controlled conditions/temperature and its compost making
102	Musical instrument with no wet process
103	Non-conventional Energy items
104	Nut cracking & roasting
105	Oil extraction by kohlus or expellers without Boiler
106	Optical Frames and glasses without wet process
107	Orthopedic equipment's without casting/wet process
108	Packing and Processing of items using Mechanized Process
109	Packing of Agricultural/Forest Produce under controlled Temperature (Mechanized Process)
110	Paints and varnishes (mixing and blending) (without ball mill) (without any wet process)
111	Paper Pins, 'U' Clips, pen Holders, pen & paper products without wet process
112	Paper Products without wet process
113	Plastic Niwar from monofilament yarn
114	Polythene Bags from Monofilament Sheets/polythene sheets
115	Powerloom Weaving (Small Scale) Dry process
116	Preparation of Photo identify card by using video camera-laser printing
117	R.C.C Bricks
118	Seed Processing Units/hybrid Seeds- Mechanized process

119	Sericulture units
120	Small restaurants, coffee/Tea shops and Snack Bars
121	Solar Energy Panel makings
122	Spinning (Small Scale) Dry process
123	Sports Goods without leather tanning & other wet process
124	STD Booth/cable T.V Net Work/EPBAX
125	Tailoring Shop as SSSBI
126	Telecommunication equipment without wet process.
127	Typing Centre/Xeroxing
128	Tyre rethreading (only cold processing).
129	Umbrellas, Raincoats, Tarpaulins without wet process
130	Weigh Bridge
131	Weighing machines with no wet process
132	Welding Electrodes
133	Wooden and corrugated Crates and Boxes
134	Zip Fasteners
135	Power press
136	Used Cooking Oil (UCO) collection centres.
137	Stand alone DG sets capacity $\leq$ 1 MVA





- 19 - Annexure - V (1)

## H.P. STATE POLLUTION CONTROL BOARD

Regional Office, Him Parivesh, Phase-III,  
New Shimla (H.P.) - 171009



No.PCB/ ROS/OA No. 86/2019/2020-21

2394

Dated:

21/12/2020

To

Sh. Narinder Pal,  
S/o Sh. Rattan Chand,  
N.H. Fabrications, Sunrise Cottage, Panthaghatti,  
District Shimla, H.P. 171009.

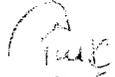
Subject:- Guidelines for Setting Up of New Petrol Pumps in Compliance of Hon'ble NGT order dated January 18, 2019 in OA No. 86/2019: Gyanprakash @ Pappu Singh vs Gol & Ors - regarding.

Sir,

This is in reference to guidelines issued by CPCB vide their office memorandum letter No. B-13011/1.2019-20/AQM-10809 dated 01-07-2020 for setting up of New Petrol Pumps in Compliance to orders of Hon'ble NGT dated 18-01-2019 in OA No. 86/2019: Gyanprakash @ Pappu Singh vs Gol & Ors.

In this context, you are hereby directed to follow these guidelines and submit compliance report to this office within 15 days. Copy of Guidelines are hereby being attached for your ready reference.

Encl:- As Above.

  
Er. Lalit Kumar  
Environmental Engineer  
HPSPCB, R.O. Shimla

*d*  
*c*



**H.P. STATE POLLUTION CONTROL BOARD**  
**Regional Office, Him Parivesh, Phase-III,**  
**New Shimla (H.P.) - 171009**



PCB/ROS/OA No. 61/2021/21

706

Dated: 06/08/2021

Sh. Kunal Rai Sethia,  
C/o City Cottage, Bye Pass Road,  
Kasumpati, Shimla, 171009.

**Subject:- Directions regarding compliance of CPCB guidelines for setting up of New Petrol Pumps.**

Sir,

This is in reference to site visit of your proposed petrol pump at Kh. No. 426/1, Chotta Shimla, Mohal Kasumpati, Shimla, 171009 by HPSPCB in association with Revenue Department, Town & Country Planning Department and MC Shimla on dated 04.08.2021 to verify the siting norms laid down by Central Pollution Control Board.

In this context, it has been observed during the joint inspection that distance of nearest house from the proposed dispensing unit is 49.5 mtrs. Therefore, you are hereby directed to shift your dispensing unit from current location to a distance beyond 50 mtrs. from the nearest residential house to comply with the guideline of Central Pollution Control Board.

**Er. Lalit Kumar**  
Environmental Engineer  
H.P.PCB, R.O. Shimla



IndianOil

A Maharatna  
Company

# NEXTGEN FILLING STATION

Dealers : Indian Oil Corporation Ltd.

BYE PASS ROAD KASUMPTI SHIMLA - 171009 (H.P.)

Ref: IOC/ Shimla/01, Dated: 31.12.2020

To

The Environmental Engineer

HPSPCB R.O Shimla (H.P.)-171009

**Subject:- Reply to Your letter Ref. PCB/ROS/OA No. 86/2019/2020-21/2394, dated 21/12/2020 regarding guidelines for setting up of new petrol pumps.**

Dear Sir,

With due respect we acknowledge the above mentioned letter along with the guidelines for setting up new petrol pumps.

Further it is hereby stated that construction work is in progress and we shall strictly adhere to the guidelines issued by Central Pollution Control Board vide ref. B-13011/1/2019-20/AQM 10809 Dated 07.01.2020.

After completion of the Petrol pump site construction work, we shall inform the department of HPSPCB for suitable action.

Thanking you in anticipation.

Yours Truly

Narinder Pal (Partner)

Next Gen Filling Station

C/o NH Fabrications

Panthaghati Shimla

File  
8.1.20  
complaint

To

The Environmental Engineer

HPSPCB RO Shimla

Subject:- Reply to letter no. PCB/ROS/OA No.61/2021/21/709 dated 06/08/2021 regarding site visit by your good office along with staff from revenue department, Town and Country planning department and MC Shimla regarding compliance of CPCB guidelines.

Sir,

With due respect it is submitted that a site visit was organized by your good office on august 4<sup>th</sup> 2021. It is submitted that the distance from the nearest house/ residence/building and proposed dispensing unit was found to be 49.5 meters.

That as per the guidelines issued by CPCB we will shift the fill point 1 mtrs. behind to maintain the distance of 50.5 meters between nearest house and proposed dispensing unit / we shall implement additional safety measures as prescribed by PESO.

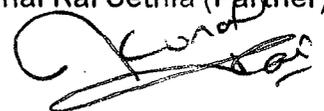
That we shall also make sure that the fill point and vent pipes are installed at the other end of the retail outlet as proposed, so a distance of approximately 60-70 meters is maintained from the nearest existing house/ residence/building.

Also it is submitted once the petrol pump is commenced we will also inform the department of HPSPCB for approval/ inspection.

Thanking you in anticipation.

Yours Truly

Kunal Rai Sethia (Partner)



C/o City Cottage Bye Pass Road

Kasumpti Shimla-9

Dated 7<sup>th</sup> August 2021.